

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(PRINCIPAL BENCH) AT NEW DELHI**

OA No 482 OF 2023

IN THE MATTER OF:

ANUJ SHARMA

...PETITIONER

VERSUS

STATE OF UP & ORS

...RESPONDENTS

COMPLIANCE REPORT OF THE GHAZIABAD NAGAR NIGAM

MOST RESPECTFULLY SHOWETH:

1. That the present matter is pending before this Hon'ble Court which relates to the dumping of municipal solid waste in the city of Ghaziabad at Shahpur Road, Morta, Raj Nagar Extension, Ghaziabad, Uttar Pradesh and was last listed on 09.08.2023, whereby this Hon'ble Court passed the order relating to the answering respondent, which is extracted as under:

7. We further direct that the direction already issued by this Tribunal vide order dated 06.09.2022 in OA No. 909/2018, Confederation of Trans Hindan RWA's Ghaziabad vs. U. P. State Pollution Control Board & Ors. be complied with by the Municipal Corporation, Ghaziabad

2. That in OA No. 909/ 2018, this Hon'ble Tribunal was pleased to issue the directions as under:

Finding about gaps in compliance and directions:

12. Since report of CPCB is exhaustive and no objection has been filed thereto, we accept the report and proceed on that basis. Other reports do not rebut the data in the said report.

13. It is seen that overall situation with respect to solid and sewage management is far from satisfaction. There is huge gap in waste generation and treatment/processing. For solid waste management, one site measuring 33.108 acres at Galand Village and the waste to the extent of 20,000 MT is being deposited at pipeline road. Further, another private land on an abandoned brick kiln site is being used for dumping waste. Thus, the gap appears to be of 500 tons per day. With regard to 29 sewage management, except one STP, none of the STPs are complying with respect to fecal coliform. STPs designed at Govindpuram, Bapudham and Noor Nagar Morty for 56 MLD of capacity are receiving only 11, 1 and 18 MLD respectively. It is not clear how Indirapuram STP is having treatment capacity of 70 MLD against the installed capacity of 56 MLD. Further, 10 drains are discharging BOD ranging from 29 to 218 mg/l of BOD into river Hindon.

- 3.** That qua Solid waste generation and management, it is submitted that originally, there were three (3) dumpsites for solid waste in Ghaziabad located at Pratap Vihar (5 lac MT), Indirapuram (1.5 lac MT) and Bhikanpur / Jagjivanpur (2.69 lac MT). It is submitted that

with extensive and effective processing of solid waste, the two sites located at Pratap Vihar and Indirapuram were completely remediated by July 2022 (more than one year ago); and extensive afforestation in the form of Miyawaki forestry has been carried out and being maintained by Ghaziabad Nagar Nigam (GNN) at both sites. It is submitted that these sites have now developed into mature sites of urban forestry where more than 75000 trees have been planted (cumulatively), and through maintenance by Ghaziabad Nagar Nigam, the average height of these trees is already around five (5) feet. Moreover, these sites are now home to seasonal flora and fauna.

- 4.** That dumping of waste at the Bhikanpur / Jagjivanpur site was stopped in July 2022. Post this, the remediation of legacy waste was approved by UP Government and accordingly following due procedure, an agency has been engaged by GNN for the same, on 30th September 2023. Processing work at this site commenced immediately in October 2023 and till now almost 10-12% of the legacy waste has already been processed. The estimated time for completion of processing of the said legacy waste is about 14-18 months (depending upon/including the period of seasonal and unseasonal rains). GNN is committed to completing the said task within this time limit.
- 5.** When dumping was stopped at the Bhikanpur / Jagjivanpur site (as stated above), GNN engaged an agency to establish a fresh waste

processing plant and commence operations in village Morta in July 2022, after which the entire fresh waste generated in Ghaziabad was sent to the said Morta Processing Facility. As GNN itself does not have any land available for processing solid waste, the said facility was established on privately leased land. With the Morta facility being open to sky, the processing work (windrows formation, waste segregation, disposal of RDF/Compost/Inert) could only be carried out during non-rainy days. Resultantly, any intermittent or unseasonal rain further delayed the processing activities. The total fresh waste sent to the Morta facility till 30th June 2023 was 5,65,727 MT out of which the 4,69,668 MT was effectively processed and scientifically disposed off, while only 96,059 MT is pending processing at the said site. This has also been verified by an independent survey conducted by a government agency, RCUES (Lucknow). After this independent survey, processing at the said site has begun afresh, and GNN is committed to completing the processing of the remnant waste by May 2024, and then hand over the site to the private landowner.

- 6.** GNN has already set up four (4) smart transfer stations in PPP mode and is in the process of setting up one Material Recovery Facility (MRF) Centre with a capacity of 150-200 TPD each. The smart transfer stations are ensuring scientific collection, compaction and transportation of solid waste through hook loaders/capsules, which

ensure that solid waste is not only transported in a closed capsules, but also saves time and energy as the waste is compacted enough the reduce the amount of vehicle trips needed for such secondary transfer.

- 7.** That due to unknown reasons, the private landowner did not renew the land lease post 30th June 2023, as a result of which the fresh waste handling and processing facility was shifted by the agency to a new parcel of land situated at Jagjivanpur on an emergency basis. The said site/land arranged by the agency is situated adjacent to the original site where pre-existing legacy waste was present. The site was chosen by the agency as it was situated far away from local villages thus causing minimal issues for the local population and located adjacent to the land which was already previously used for municipal waste purposes.
- 8.** That further it is humbly submitted that any change in the site for waste processing takes some time for being setup afresh, especially when it is carried out on an emergency basis due to unforeseen circumstances. It is further submitted that due to GNN's commitment for fast tracking effective and scientific processing of solid waste, the work on setting up a new processing plant for fresh waste at the new site in Jagjivanpur is under way now (post the monsoon season and a lot of unseasonal rains in 2023). GNN is committed towards making

the said processing plant operational over the next 3 months. The said plant is being developed in a way that it should have a capacity of processing around 2000 TPD, with modern and advanced use of technology.

9. That there is an agreement of the Ghaziabad Nagar Nigam with GC International, Netherlands for the establishment of the Waste to Energy plant (Capacity: 1500-3000 TPD) since 2018, however, due to heavy protests by the local residents, GNN is not able to take the possession of the said land. This unfavourable heavy protest is acting as a rider in formulation of the long term solution of MSW management. There is no exclusively demarcated land with the GNN for the establishment of treatment facility and the GNN has to be on mercy of private land owners for entering into lease agreement for establishing treatment facility.
10. The over-all summary of the solid waste processing being carried out and proposed upgradation in Ghaziabad is as follows:

S No.	Location	Capacity (TPD)
1.	Morta Facility (only for residual fresh waste of 96,059 Ton post which the machines will move to Jagjivanpur site)	600 – 800 TPD
2.	Bhikanpur Legacy Waste Facility	1,000 – 1,200 TPD
3.	Jagjivanpur New Fresh Waste Processing Facility (expected completion and commencement of operations in 3 months)	2,000 TPD

11. That no new waste is being carried to Morta for processing as on date. The waste is being carried to adjacent land to the Legacy Waste Site at

Jagjeevanpur. At Morta, the residual fresh Waste of 96,059 Tonne is being processed.

- 12.** The report is submitted to the Hon'ble Tribunal for kind perusal and necessary information please.



Nagar Swasthya Adhikaari

Ghaziabad Nagar Nigam

Through Counsel



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